GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA

UNSTARRED QUESTION NO. 3500 ANSWERED ON MONDAY, AUGUST 11, 2025/20 SRAVANA, 1947 (Saka) "OPERATION DEEP MANIFEST"

†3500. Smt. Roopkumari Choudhary:

Shri Tejasvi Surva:

Dr. Hemant Vishnu Savara:

Shri Yogender Chandolia:

Shri Basavaraj Bommai:

Shri Janardan Mishra:

Smt. Aparajita Sarangi:

Shri Trivendra Singh Rawat:

Will the Minister of FINANCE be pleased to state:

- (a) the current status of Operation Deep Manifest launched by the Directorate of Revenue Intelligence (DRI);
- (b) the names of third countries identified to be involved in illegal import of Pakistan-origin goods;
- (c) whether the Government is aware of the blatant violations of import policy conditions imposed on direct or indirect import or transit of Pakistan-origin goods; and
- (d) if so, the details thereof;

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): Operation Deep Manifest is ongoing, with a continued focus on preventing the direct or indirect import of goods originating in or exported from Pakistan. Till July 2025, as part of this operation total of 5 cases involving goods of Pakistani origin have been booked by DRI, wherein goods valued at Rs. 1204 Lakhs have been seized. In all 5 cases goods have been imported via UAE.
- (c) & (d): DRI has detected 5 cases, as mentioned in reply to para (a) and (b) above. In addition to this, 13 cases, involving Rs 12 Lakh worth goods of Pakistan Origin, have been detected by Customs field formations of CBIC. In these cases goods have been found to be imported in violation of the existing legal provisions including prohibitions imposed vide DGFT Notification No. 06/2025-26 dated 02.05.2025.